

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 4459 – JK (LD) of 2025
DATED:- 21 - 04 - 2025

Sanction is hereby accorded to the appointment of Officer's of Information Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:-21- 04 - 2025

No:- LAW-OIC/04/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary, Information Department.
7. Director Litigation , Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Reyaz

Reyaz Ali Bhat
21.04.25

Annexure to the Government Order No. 4459 - JK (LD) of 2025 dated 21.04.2025.

S. No.	Case No	OIC	Designation Contact No.
1	CCP(S) 310/2021 in OWP No. 1582/2020 Capital General Agencies Vs Rohit Kansal (IAS) &Ors	Deepak Dubey	Dy Director PR 9469090909 <i>dipakdubey81@gmail.com</i>
2	CCP(S) no 359/2022 The Golden Yug, English Newspaper through its owner Sh. Surinder Kumar Vs Rahul Panday	Ashu Kumari	Information Officer 8376060681 <i>ashu.thappa43@jk.gov.in</i>
3	CCP(S)No. 506/2023 in WP(C)No.1510/2023 Lake City Times Vs Mrs. Purna Puri & Ors.	Ashu Kumari	Information Officer 8376060681 <i>ashu.thappa43@jk.gov.in</i>
4	Contempt Petition No...../2023 in OA No. 1761/2022 Tej Krishan Vs Director, Minga Sherpa & Ors	Sunil Kumar	Dy Director (C) 9797582909 <i>Sunilkumar.kas@jk.gov.in</i>
5	Contempt Petition No174/2024 in OA No. 72/Kanwarjeet Singh Vs GAD & Ors.	Sunil Kumar	Dy Director (C) 9797582909 <i>Sunilkumar.kas@jk.gov.in</i>
6	Contempt Petition No...06/2024 in OA No. 276/2022 Ghulam Mohammad Rather Vs Commissioner/Secy to Govt. of GAD	Ahsan-ul-Haq Chishti	Deputy Director PR Kashmir 9906578459 <i>ahsanulkas.2023@jk.gov.in</i>
7	RP No.123/2022 The Golden Yug & Anr Vs Union Territory of Jammu & Kashmir	Ashu Kumari	Information Officer 8376060681 <i>ashu.thappa43@jk.gov.in</i>
8	WPC No.591/2021 News Unlimited Vs UT of J&K and Others	Ashu Kumari	Information Officer 8376060681 <i>ashu.thappa43@jk.gov.in</i>
9	WPC No.1312/2022 Tito Ganju Vs UT of J&K & Ors	Akanksha Kalsotra	Programme cum Executive Coordinator 9419860824 <i>diva.aks09@jk.gov.in</i>
10	WPC No.4526/2019 Munish Gupta Vs UT of J&K & Ors	Ashu Kumari	Information Officer 8376060681 <i>ashu.thappa43@jk.gov.in</i>
11	WPC No.963/2022 CM No. 2911/2020 Nisha Kumari & Ors Vs UT of J & K & Ors	Akanksha Kalsotra	Programme cum Executive Coordinator 9419860824 <i>diva.aks09@jk.gov.in</i>
12	WPC No. 235/2024 Sandeep Singh Lakhanpuria Vs	Akanksha Kalsotra	Programme cum Executive Coordinator 9419860824 <i>diva.aks09@jk.gov.in</i>

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13	WPC No.2388 /2021 Rouf Ahmad Sofi Vs UT of J&K and Ors	Sunil Kumar	Dy Director (C) 9797582909 <i>Sunilkumar.kas@jk.gov.in</i>
14	WPC 937 of 2021 Syed Athar Parvaiz Shah Vs Govt. of J&K and Ors.	Sunil Kumar	Dy Director (C) 9797582909 <i>Sunilkumar.kas@jk.gov.in</i>
15	Appeal CONC/45/2019 State of Jammu and Kashmir Vs Mohd Ramzan	Hitesh Choudhary	Accounts Officer 9469090909 <i>accoff-doi@jk.gov.in</i>
16	WPC No.239/2025 Pied Piper Productions Vs UT of J&K & Ors	Maheer Thakur	Information Officer 9086380386 <i>maheer.thakur@jk.gov.in</i>
17	WPC No.297/2025 Cats Eye Production & Ors Vs UT of J&K & Ors	Maheer Thakur	Information Officer 9086380386 <i>maheer.thakur@jk.gov.in</i>
18	O.A.No.72/2020 Ravi Kumar and Ors. V/s UT of J&K and Ors.	Akanksha Kalsotra	Programme cum Executive Coordinator 9419860824 <i>diva.aks09@jk.gov.in</i>
19	TA No.7193/2021 SWP/WPC No.617/2013 Bhim Singh Thakur Vs Information Department	Sunil Kumar	Dy Director (C) 9797582909 <i>Sunilkumar.kas@jk.gov.in</i>
20	SWP No. 2172 /2014 TA No. 7570/2021 Rahul Khajuria Vs UT of J&K Ors	Sunil Kumar	Dy Director (C) 9797582909 <i>Sunilkumar.kas@jk.gov.in</i>
21	SWP No. 24/2017 TA No. 71/2022 Rahul Khajuria Vs UT of J&K Ors	Sunil Kumar	Dy Director (C) 9797582909 <i>Sunilkumar.kas@jk.gov.in</i>
22	OA No.252/2023 Kewal Kumar Vs UT of J&K & Ors.	Sunil Kumar	Dy Director (C) 9797582909 <i>Sunilkumar.kas@jk.gov.in</i>
23	OA No. 92/2022 Devinder Kumar Vs Information Deptt. UT of J&K,	Sunil Kumar	Dy Director (C) 9797582909 <i>Sunilkumar.kas@jk.gov.in</i>
24	OA.1705/2021 Raj Kumar Vs UT of J&K & Ors	Sunil Kumar	Dy Director (C) 9797582909 <i>Sunilkumar.kas@jk.gov.in</i>
25	TA no 7479/2021 Abdul Aziz Vs UT of J&K & Ors	Sunil Kumar	Dy Director (C) 9797582909 <i>Sunilkumar.kas@jk.gov.in</i>
26	SWP No.1722/2017 (TA No. 883/2021 Showkat Hamid Vs state & others	Sunil Kumar	Dy Director (C) 9797582909 <i>Sunilkumar.kas@jk.gov.in</i>
27	OA 596/2021 Manpreet	Sunil Kumar	Dy Director

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28	OA No.630/2024 Tej Krishan Vs UT of J&K	Sunil Kumar	Dy Director (C) 9797582909 <i>Sunilkumar.kas@jk.gov.in</i>
29	OA No.156/20252017 Yasir Hussain Wani Vs UT of J&K	Varinder Gupta	Dy Director (HQ JMU) 9419700781 <i>virinder.gupta67@jk.gov.in</i>
30	SWP No.2322/2012 T.A. No. 5276/2020 Abdul Rashid Khanday Vs state& others	Sunil Kumar	Dy Director (C) 9797582909 <i>Sunilkumar.kas@jk.gov.in</i>
31	SWP No.1940/2017 T.A. No.8995/2020 Manzoor Abdullah Vs state &Others	Sunil Kumar	Dy Director (C) 9797582909 <i>Sunilkumar.kas@jk.gov.in</i>
32	SWP No.2606/2017 T.A. No. 881/2021 Parvaiz Ahmad Lone Vs state & others	Sunil Kumar	Dy Director (C) 9797582909 <i>Sunilkumar.kas@jk.gov.in</i>
33	SWP No.1221/2017 T.A. No. 2786/2021 Muddasir Ahmad Mir Vs State & others	Sunil Kumar	Dy Director (C) 9797582909 <i>Sunilkumar.kas@jk.gov.in</i>
34	WP(C) No. 2346/2019 T.A. No.215/2021 Mubashir Bashir & Ors. Vs State of J&k & Ors	Akanksha Kalsotra	Programme cum Executive Coordinator 9419860824 <i>diva.aks09@jk.gov.in</i>
35	Review Petition in OA No.54/2020 Nazir Ahmad Ganai Vs UT of J&K & Ors.	Akanksha Kalsotra	Programme cum Executive Coordinator 9419860824 <i>diva.aks09@jk.gov.in</i>
36	SWP 2064/2012 TA No.5115/2020 Riyaz Ahmad Wani Vs State & Ors.	Sunil Kumar	Dy Director (C) 9797582909 <i>Sunilkumar.kas@jk.gov.in</i>
37	TA No.5867/2020 Zubair Ahmad Mir Vs State of J&K & Ors	Sunil Kumar	Dy Director (C) 9797582909 <i>Sunilkumar.kas@jk.gov.in</i>
38	TA No. 883/2021 Showkat Hamid Vs state & others	Sunil Kumar	Dy Director (C) 9797582909 <i>Sunilkumar.kas@jk.gov.in</i>
39	OA No.233/2025 Harpal Singh Vs UT of J&K & Ors	Sunil Kumar	Dy Director (C) 9797582909 <i>Sunilkumar.kas@jk.gov.in</i>
40	Capital General Agencies 26/1, Trikuta Nagar, Through its Prop. Charan Jyot Singh, Anand Vs UT of J&K & Ors	Deepak Dubey	Dy Director PR 9469090909 <i>dipakdubey81@gmail.com</i>
41	Mohd Ramzan Pissar & Anrs Vs State of J&K & ors	Hitesh Choudhary	Accounts Officer 9469090909 <i>accoff-doi@jk.gov.in</i>

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Deepak Dubey